

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

47. C.P.(CAA)/60(MB)2022 C.A.(CAA)/273(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **22.09.2022.**

NAME OF THE PARTIES: J. P. INFRA (MUMBAI) PRIVATE LIMITED

SECTION: 230-232 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
21.10.2022.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/